GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:610 ANSWERED ON:24.11.2006 ELECTRICITY ACT, 2003 Gangwar Shri Santosh Kumar;Mahato Shri Sunil Kumar;Shivanna Shri M;Singh Deo Smt. Sangeeta Kumari

Will the Minister of POWER be pleased to state:

(a) the details of the States which have notified rural areas as per one of the pre-conditions under Section 14 of the Electricity Act, 2003;

(b) whether the Government proposes to impress upon the remaining States to notify rural areas under this Section; and

(c) if so, the details thereof?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a): 23 states have notified rural areas under Section-14 of the Electricity Act, 2003. State-wise details are at Annexure.

(b) & (c) : Yes Sir, the Ministry has impressed a number of times upon the remaining states to notify rural areas under the Section. Even Hon'ble Minister of Power has addressed Chief Ministers of the states concerned.